



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-146/NCLAT/CHN BEN/2026

Dated: 29th Aug 2026

NOTICE

Ref.: F.No. 012-135/NCLAT/CHN BEN/2026 dated 18th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **05.10.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 613/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
2.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera, RP, Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan
3.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025	Shailendra Ajmera, RP, Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan

By order of Hon'ble Member (Judicial)

Chennai Bench

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